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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE & INSURANCE
NEW DELHI, THE 5TH FEBRUARY, 1976.

NOTIFICATION
(INCOME-TAX)

No.1220 (F.NO.203/162/75-ITA.II): It is hereby notified for general information that the Institution mentioned below has been approved by the Indian Council of Social Science Research, New Delhi the prescribed authority for the purposes of clause (iii) of sub-section (1) of Section 35 of the Income-tax Act, 1961, subject to fulfilment of the following conditions:-

- i) That the Centre for Development Studies, Trivandrum Kerala, shall maintain separate accounts of the funds collected by them under the exemption.
- ii) That such funds shall be utilised exclusively for promotion of research in Social Sciences; and
- iii) That the Centre shall send an Annual Report to the Indian Council of Social Science Research, showing the funds collected under the exemption and the manner in which the funds were utilised.

INSTITUTION

CENTRE FOR DEVELOPMENT STUDIES, TRIVANDRUM, KERALA.

This notification takes effect from 1st April, 1975.

Sd/- (T.P. JHUNJHUNWALA)
DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

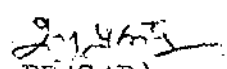
Copy forwarded to:-

1. All Commissioners of Income-tax. (2 copies).
2. Director of Inspection (Income-tax & Audit)/Investigation/Research & Statistics/Publication and Public Relations, New Delhi.
3. Directorate of O&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi-1.
4. Secretary, Indian Council of Social Science Research, II P.A. Hostel, Indraprastha Estate, New Delhi, with reference to their letter No. F.6-27/75-A dated 7th January, 76.
5. The Director, Centre for Development Studies, Prastntha Hill Aakulam Road, Ulloor, Trivandrum-11, Kerala State, Kerala.
6. Comptroller & Auditor General of India. (20 copies).
7. Bulletin Section of D.I. (R.S. & P.), New Delhi. (5 copies).

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AUTHORISED FOR ISSUE.


(S.C. PRASAD)
Officer on Special Duty
Directorate of Inspection (R.S. & P.).